

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 121 of 2004

Jabalpur, this the 8th day of March, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Komal Singh, S/o. Late Shri Nanhe Singh,
Schedule Caste, aged about 50 years,
Gangman, R/o. Sohagpur - H.No. 1,
Subhas Ward, No. 1, Near Milk Dairy,
Sohagpur, Hoshangabad District M.P.
was in service as Gangamn, in Engineering
Department, Jabalpur Division under
P.W.I. Narsinghpur-Jabalpur, Last posted at
Kathoutiya, Narsinghpur.

... Applicant

(By Advocate - Shri D.C. Jain)

V e r s u s

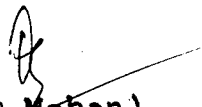
1. The General Manager, Central
Zone, Central Railway, Jabalpur.
2. The P.W.I. Narsinghpur, Through
the General Manager, Central
Zone, Jabalpur.


... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission
to withdraw this Original Application. Permission is
granted. Original Application is dismissed as withdrawn.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

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DC Jain
Adv.

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